

HIGH COURT OF JAMMU & KASHMIR
(Office of the Registrar General at Srinagar)

Notification

No:624/GS

Dated:17.08.2018

It is hereby notified for information of all the concerned that in addition to 22nd of August, 2018, 23rd of August, 2018 (Thursday) is also declared as holiday on account of Eid-ul-Azha for both wings of the Hon'ble High Court. Further, the holiday shown in the High Court Calendar on 21st of August, 2018 (Tuesday) is cancelled and the same is declared as non-sitting day.

By Order


(Sanjay Dhar)
Registrar General

No: 34208-25/GS

Dated:17.08.2018

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K at Srinagar.
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
6. Director Judicial Academy, High Court of J&K, Srinagar.
7. Administrative Officer, Office of the Advocate General, J&K, Srinagar.
8. President, Bar Association Srinagar/Jammu.
.....for information
9. CPC e-Court, High Court of J&K for uploading the same on the official website of the High Court.
10. Manager, Government Press, Srinagar.
11. Order file.


Registrar General